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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/24/2016
NAME OF THE PETITIONER(S) : Sulochana + 2
NAME OF THE RESPONDENT(S) : Arunodaya Enterprises Ltd + 6
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for R1, R2 and R4	Rajasekhar
2.	A. NARAYANAN	Counsel for R5-7	A. Narayanan
3.	T. R. Ramesh	Counsel for Petitioner	T. R. Ramesh

ORDER

Shri T R Ramesh, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5 to R7 are present. Counsel for petitioner prayed time for verification of certain documents and to submit final argument. Time extended at request. Put up on 18.01.2017 at 10.309 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)